

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 160
ANSWERED ON 5TH DECEMBER, 2024**

ROAD SAFETY ON NATIONAL HIGHWAYS

***160. SHRI BIDYUT BARAN MAHATO :**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the steps being taken to enhance road safety measures on National Highways in Jharkhand, including the installation of traffic signals, signages, and accident-prone zone identification signs;**
- (b) the manner in which the Government would ensure the timely maintenance and repair of roads in Jharkhand, especially in Jamshedpur during and after the monsoon season when road conditions often worsen due to heavy rains; and**
- (c) whether there is any focus on improving the infrastructure for public transport, such as the construction of bus terminals and safe passenger waiting areas, to enhance travel experience for both locals and tourists in Jharkhand, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A Statement is laid on Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 160 TO BE ANSWERED ON 5TH DECEMBER, 2024, ASKED BY SHRI BIDYUT BARAN MAHATO REGARDING ROAD SAFETY ON NATIONAL HIGHWAYS

(a) Government in the Ministry of Road Transport & Highways (MoRTH) is primarily responsible for development, maintenance and construction of National Highways (NHs) in the country. Requirement of road safety is taken care of in all stages of project cycle, i.e., design, construction, operation and maintenance. Road safety audit is carried out at the design stage of NH improvement and upgradation projects to ensure that design meet the safety standards. During construction stage, construction zone safety measures are provided for safe movement of traffic. During the operation stage, road safety audit is periodically carried out to ensure that the road safety measures as originally provided are in proper shape and to assess additional requirement of safety measures, if any.

Government has classified certain sections of NHs as accident black spots considering the number of accidents involving fatalities and grievous injuries in a block period of 3 continuous calendar years. After detailed investigation, certain short/long term measures are provided to prevent recurrence of accidents at these locations. The safety measures provided on NHs include road marking, signages, crash barriers, raised pavement markers, delineators, closure of unauthorized median openings, traffic calming measures, etc. apart from long term measures like improvement of road geometrics, junction improvement, spot widening of carriageway, construction of underpasses/overpasses, etc. These measures are being provided on all NHs including those in the State of Jharkhand.

(b) Maintenance of NHs is a continuous process taken up to keep the NHs in traffic worthy condition. Maintenance works are carried out by contractor/concessionaire of ongoing NH development projects during construction/operation/defect liability period or through maintenance contracts such as Performance Based Maintenance Contract (PBMC) and Short-Term Maintenance Contract (STMC), etc. Maintenance of NHs following these guidelines are carried out throughout the country including the State of Jharkhand. NH No. 18 and 49 pass through Jamshedpur and these NHs are being maintained in traffic worthy condition.

(c) The State Transport Undertakings and Transport Corporations/ Local Municipal Bodies undertake construction and maintenance of bus stops and bus terminals. Bus bays and bus shelters are also provided on National Highways. These facilities are provided in all States including Jharkhand.

Further, under the scheme "Central assistance for strengthening the ITS in Public Transport System in the Country", the Central Government provides financial support for development and implementation of advanced Information and

Communication Technology (ICT) and Intelligent Transport Systems (ITS) in buses being operated by State Road Transport Undertakings(SRTUs)/State Transport Undertakings (STUs)/ State Transport Corporations (STCs). However, no proposal has been received from State of Jharkhand under the said scheme.

Under the Scheme “Development, Customization, Deployment and Management of State-wise Vehicle Tracking Platform for safety and Enforcement with AIS-140 specification”, in States/UTs under Nirbhaya Framework, the Government supports the States/UTs to implement the project by providing funds under the Nirbhaya Framework for setting up of Monitoring/ Command & Control Centre in each State/UT for tracking the Public Service vehicles (PSVs) fitted with VLTD and Emergency button, monitoring the alerts in case of emergency and coordinating with State Emergency Response Support system (ERSS) for responding to the distress calls.
